

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

C.A.T.A./MP, No. 116 /1993

Smt. Usha Devi

Versus

UDG & Ors.

Date of Order	Orders
	This is an M.P. (in O.A. No. 171/91, which was dismissed in default on 15-1-93) for Restoration of the O.A. On scrutiny it has been found in order. SO (T) 91 DIV 2/5/92
10/3/93 order A.L. Verma C.A.T. Jaipur (11/3/93)	Mr. A.L. Verma Counsel for petitioner. Register & Put up in Court for admission on <u>11-3-93</u> q/w O.A. <i>[Signature]</i> REGISTRAR C.A.T., JAIPUR
11/3/93	Mr. A.L. Verma - Counsel for the petitioner. M.P. is allowed. the O.A. may be restored to its original position. may be listed for admission on 15/3/93. <i>[Signature]</i> (B.N. Dhoundiyal) member (Adm.) <i>[Signature]</i> (D.L. Mehta) Vice-Chairman
	Copy sent to the app. & resp. no / on vide 2081 & 2082 Date <u>24-3-93</u> 15/3/93